

In the following 29 Applications for Certified Copies, despite notice dated 25-Feb-2021, applicants have not collected the Certified Copies on or before last date 16-Mar-2021 and therefore, the said applications are hereby filed, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-17-Mar-2021

Assistant Registrar,  
Decree Department,  
Certified Copy Section,  
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201806627	J.B. Samant (Plaintiff)	98-2010 ( 12 )
2	U-201809588	Adv. Rajendra Sutale	13054-2018-STAMP NO. ( 4 )
3	U-201904597	Kalpesh J. Nansi Adv for Defendant	1228-2015 ( 20 )
4	U-201908908	Deepak R. Pathak (Third Party Application)	5248-1962 ( Record Dept. )
5	U-201909262	M.C.G.M. for Adv S.M. Rawool-Tondwalkar	2557-2019 ( 5 )
6	U-201909281	Mohammed Zain Khan Adv	235-2019 ( 28 )
7	U-201910810	Dipti Shah Adv. for Plaintiff	2441-2011 ( 5 )
8	U-202000372	Prashant J. Pandit Adv. for Def. No. 1	8203-2002 ( 40 )
9	U-202000375	M. S. Bodhanwalla & Co.	8316-1995 ( 9 )
10	U-202000896	Bhuta & Associates Adv. for Plaintiff	471-2019-SUMMARY SUIT ( 59 )
11	U-202001358	M/s. Markand Gandhi & Co. Adv. for Plaintiff	4843-2009 ( 5 )
12	U-202002609	Dharmesh Rajput (Third Party Application)	1298-1969 ( Record Dept. )
13	U-202002792	Adv. V. R. Tripathi for Defendants	2017-2013 ( 9 )
14	U-202003231	Bharat Joshi	8359-2000 ( 13 )
15	U-202003436	Pradeep D Ghandhy	8359-2000 ( 13 )

16	U-202100046	Smita Patel	399-2019-SUMMARY SUIT ( 59 )
17	U-202100221	Adv Sachin B. Chandan	30-2020-MISC.APPLN.- CIV ( 19 )
18	O-201802273	Ranjana Kakde (Defendant in person)	2765-2013 ( 4 )
19	O-201902705	M/s. Singhi & Co. adv for Defendant	5285-2007 ( 40 )
20	O-201903343	Deepak Chitnis – Chiparikar & Co	2441-2008 ( 5 )
21	O-202000186	Narendra P. Jain Adv. for Plaintiff	41-2018-SUMMARY SUIT ( 40 )
22	O-202000438	R. N. Jawal Adv. for Def.	12964-2016 ( Record Dept. )
23	O-202001011	S. K. Shah Adv. for Plaintiff	1373-2018-SUMMARY SUIT ( 28 )
24	O-202001012	S. K. Shah Adv. for Plaintiff	1321-2018-SUMMARY SUIT ( 28 )
25	O-202001041	Rajesh H. Patil Adv. for Def.	194-2019-COMMERCIAL SUIT ( 19 )
26	O-202001148	A. M. K. Raj (Def. No. 1 in person)	1425-2018-SUMMARY SUIT ( 28 )
27	O-202001216	Harsha Y. Shah Adv. for Def.	6744-2001 ( 20 )
28	O-202100154	S. U. Lakdawala	395-2021-STAMP NO. ( 17 )
29	O-202100232	Singhi & Co.	2479-2019 ( 20 )